

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF OJASVI AGRITECH PRIVATE LIMITED

S.No	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	OJASVI AGRITECH PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	12/09/2011
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, JAIPUR
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U01122RJ2011PTC036434
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	B-2/535, G-2, Bhanu appartment, Opp. North Gate of Chitrakoot Stadium, Vaishali Nagar JAIPUR RJ 302021
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	27/11/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	28/11/2019
8.	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS A LIQUIDATOR	PRATIBHA KHANDELWAL IBBI regn no is : IBBI/IPA-002/IP-N00031/2016-2017/10068
9.	ADDRESS AND EMAIL ID OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	Address : T 5/1001, Rangoli Greens, Maharana Pratap Marg Panchyawala, Vaishali Nagar Jaipur – 302021, Rajasthan Email : cspratibhak@gmail.com
10.	ADDRESS AND EMAIL ID TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address : T 5/1001, Rangoli Greens, Maharana Pratap Marg Panchyawala, Vaishali Nagar Jaipur – 302021, Rajasthan Email : rpojasvi@gmail.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	28/12/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal , Jaipur has ordered the commencement of liquidation of the **OJASVI AGRITECH PRIVATE LIMITED** on 28/11/2019

The stakeholders of OJASVI AGRITECH PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 28/12/2019, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proofs by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Pratibha Khanelwal
Name and Signature of the Liquidator: PRATIBHA KHANDELWAL
IBBI regn no is : IBBI/IPA-002/IP-N00031/2016-2017/10068
Date and Place: 30/11/2019 , JAIPUR

